

OFFICE OF
THE PR. CHIEF COMMISSIONER OF INCOME-TAX, GUJARAT,
2nd FLOOR, AAYAKAR BHAVAN, ASHRAM ROAD, AHMEDABAD- 380 009.

PUBLIC NOTICE

In connection with the public notice issued on 23/6/2016, inviting applications for empanelment of Senior & Junior Standing Counsel to represent the Income-tax department before the High Court and other judicial forums, it is hereby informed that the last date for receiving the applications is extended till 29/7/2016.

Advocates, who are enrolled in the High Court as Advocate and are members of the Bar Council of High Court, and have sufficient experience in dealing with Income Tax / Direct Tax matters are invited to apply. The eligibility terms and conditions are as per Instruction No. 3/2012 dated 11/4/2012 issued by the Government of India, Ministry of Finance (Department of Revenue), Central Board of Direct Taxes, New Delhi.

Copy of Instruction No. 3/2012 can be downloaded from the website www.incometaxindia.gov.in or can be collected from the O/o the Commissioner of Income tax(Judicial), Room No. 337, 3rd floor Aaykar Bhavan, Ashram road, Ahmedabad – 380 009.

The application form in Proforma – A1 & Proforma – A2 of Annexure-I (as applicable) along with the necessary documentary evidence, should be submitted in sealed cover to the O/o the Commissioner of Income tax(Judicial), Tapal Section, Room No. 334, 3rd floor Aaykar Bhavan, Ashram road, Ahmedabad – 380 009 **on or before 29/7/2016**. For further clarification and information please contact – Tel. No. (079) 27543993.


(SMITI SAMANT)

Addl. Commissioner of Income-tax (Judicial)
Ahmedabad.